

(c) the action being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N SINGH) : (a) and (b) The CPI (Maoist) is the largest Left Wing Extremist Organization operating in India. It is responsible for almost 80% of the total naxal violence reported during the current year. The CPI (Maoist) vision for its so called 'protracted people's war' against the Indian State is elucidated in its strategy paper titled 'Strategy and Tactics of the Indian Revolution'. Briefly stated, this document contains a comprehensive plan of action to capture political power and usher in a so called 'New Democratic Revolution' in India. The strategy for 'New Democratic Revolution' is a combination of military and political tactics involving the creation of 'base areas' (liberated areas) in the countryside and gradual encirclement and capture of the urban areas. This objective is sought to be achieved through armed warfare by the 'People's Liberation Guerilla Army' cadres of the CPI (Maoist), political mobilization through its 'front organizations' and alliances with other insurgent outfits active in different parts of India, which in CPI (Maoist) parlance is called the 'Strategic United Front'. The CPI (Maoist) seeks to organize a 'joint front' against the Indian State and in pursuance of this objective, it ideologically supports the secessionist movements in Jammu and Kashmir and the North-East. It has also developed close organizational ties with certain insurgent groups in the North-East for procurement of arms and ammunition.

(c) The Central Government has a holistic two pronged approach to combat LWE. It supplements the efforts of State Governments through security related and development related interventions. In security related intervention, apart from directly deploying CAPFs the Government of India provides assistance for capacity building by the States through schemes like the security related expenditure scheme, special infrastructure scheme, construction/strengthening of fortified police stations scheme etc. In the development front, the central Government is implementing special scheme for LWE affected areas like the Integrated Action Plan (IAP), Road Requirement Plan-I etc. It is the belief of the Government of India that a combination of calibrated police action, focused development efforts and improvement in governance will yield the desired results against LWE.

Amendment to IPC to Enhance punishment

2093. SHRI SHANTARAM NAIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government proposes to bring in amendment to the Indian

Penal Code (IPC) to enhance the punishment provided for under various sections considering that the sentences are substantially less considering the gravity of crime and fines are meaningless; and

(b) if so, the details of sections proposed to be amended?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) The Department-related Parliamentary Standing Committee on Home Affairs in its 146th Report recommended that there should be a comprehensive review of the Criminal Justice System and introduction of composite draft legislation for revamping of the Criminal Justice System in the country. Earlier also, the Parliamentary Standing Committee in its 111th and 128th Reports recommended that there is an imperative need to reform and rationalize the criminal law of the country by introducing a comprehensive legislation in Parliament instead of bringing amendment Bills in piecemeal. In view of the recommendations of the Committee, Hon'ble Home Minister requested Hon'ble Minister of Law and Justice to request the Law Commission of India to examine and give a comprehensive report covering all aspects of criminal laws so that comprehensive amendments can be made in various laws *viz.* The Indian Penal Code 1860, the Code of Criminal Procedure 1973 and the Indian Evidence Act, 1872, etc.

Renaming of Nawanshahr Railway Station

2094. SHRI AVINASH RAI KHANNA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Railways have been renaming the railway stations and keeping the name of freedom fighters/religious leaders on demand of public;

(b) if so, how many railway stations have been renamed so far after independence;

(c) the State-wise details thereof along with reasons to change the name; and

(d) whether Government is considering to rename the Nawanshahr Railway Station as Shahid Bhagat Singh Railway Station, as the great freedom fighter was born in the district of Nawanshahr, Punjab?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) It is stated that Ministry of Railways is not the nodal Ministry for